

**GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2061  
TO BE ANSWERED ON 06.12.2024**

**VACANCIES IN AUTONOMOUS BODIES**

2061. SHRI AZAD KIRTI JHA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether there are any vacancies against the sanctioned posts under the Ministry of Women and Child Development;
- (b) if so, the details thereof, group-wise along with the reasons for non-fulfillment of vacancies;
- (c) whether there are any vacancies against the sanctioned posts under various autonomous bodies such as NCPCR, CARA, NCW, NIPCCD, etc. under the Ministry;
- (d) whether any measures have been taken to expedite the recruitment process for filling up the vacant positions in the Ministry and the autonomous bodies under it; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (e) Details of vacancies in the Ministry of Women and Child Development (MWCD) (Main Secretariat) and its autonomous and statutory bodies, i.e., National Commission for Protection of Child Rights (NCPCR), Central Adoption Resources Authority (CARA), National Commission for Women (NCW) and National Institute of Public Cooperation and Child Development (NIPCCD) are as under:

as on 29.11.2024

Organization	Group A		Group B		Group C	
	Sanctioned	Vacancy	Sanctioned	Vacancy	Sanctioned	Vacancy
<b>MWCD</b>	80	13	110	28	76	21
<b>NCPCR</b>	10	7	13	12	13	13
<b>CARA</b>	21	5	7	6	9	3
<b>NCW</b>	20	4	43	30	1	1
<b>NIPCCD</b>	88	37	81	39	118	48

The recruitment against vacant posts is a continuous process. Vacancies in various grades in the Ministry and its autonomous organisations are caused due to various factors like retirement, completion of deputation tenure, resignation, death, promotion of incumbents etc. The recruitment and promotion to Group A posts of the Ministry (Main Secretariat) are made through the Union Public Service Commission (UPSC). The recruitments to Group B and C posts are made through Staff Selection Commission (SSC). The Ministry, on a regular basis, intimates vacancies to the Cadre Controlling Authorities concerned with a request to fill up vacant posts on priority, as per their Recruitment Rules. As regards autonomous/statutory bodies under the Ministry, the vacancies are filled through deputation and on advertisement of posts.

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